

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 208
(IB)-2963(ND)2019

IN THE MATTER OF:

M/s. Tarun Khanna

...

Applicant/Petitioner

Versus

M/s. Deltronix India Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

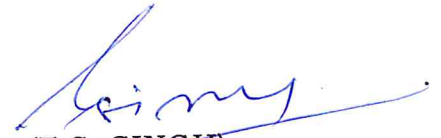
SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

PRESENTS:

Proxy counsel Apoorva Chowdhury appearing for RD/OL, Adv Rajesh Choudhary a/w Adv. Anjali Patil for Respondent.

ORDER

Renotify this case on 27.01.2021.


(T.S. SINGH)
COURT OFFICER